COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 321 OF 2016

Dated: 8th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

API Ispat & Power Tech. (P) Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. Apoorva Kurup

Mr. Girijapati Kaushal for R-1

Mr. Anand K. Ganesan

Ms. Neha Garq

Ms. Rhea Luthra for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>29.08.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor)
Technical Member

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